IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CA (CAA)-36(PB)/2017

IN THE MATTER OF:

Gamma ganna Ltd.

.... Applicant/Petitioner

And

Times Internet Limited

... Respondent

Order under Sections 230-232 of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner:

Shri Abhishek Seth, Sh. Rajeev Kumar,

Advocate

For the Respondent

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ORDER

Order reserved.

(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

18.07.2017 V. Sethi